

(22)

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : CP/596/ (IB)/2017

**NAME OF THE PETITIONER(S)** : TJSV STEEL FABRICATION & GALVANIZING (I) LTD

**NAME OF THE RESPONDENT(S)** : RPN ENGINEERS CHENNAI PVT LTD

**UNDER SECTION** : 9 RULE 6

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
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**REPRESENTATION BY WHOM**

1)	K. RAMASAMY G.V. MOHAN KUMAR	Counsel for Respondent	<i>Amma</i>
2)	Nikitha J S for M/s. King & Partidge	Counsel for Operational Creditor	<i>Nikitha</i>

**ORDER**

Counsel representing both the parties are present. Counsel for respondent stated that there is a chance of settling the matter between the parties and prayed time for making submissions in this regard. Time extended at request for making submissions by both the parties. Put up on 27.10.2017 at 10.30 A.M.

—Sd—  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc